

CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH
* * * * *

Commercial Complex (BDA)
Indiranagar
Bangalore - 560 038

Dated : 22 JUN 1988

APPLICATION NO. 504 / 88(F)

W.P. NO. /

Applicant(s)

Shri Appavoo V/s
To

Respondent(s)

The Commandant, HQ ASC Centre (South),
Bangalore & 3 Ors

1. Shri Appavoo
C/o Shri A. Munirathinam
Peenya, 4th Block
Bangalore - 560 058
2. Shri D. Leelakrishnan
Advocate
No. 28, Raja Snow Building
Seshadripuram
Bangalore - 560 020
3. The Commandant
Headquarters ASC Centre (South)
Bangalore - 560 007
4. The Air Officer Commanding
Air Force Station
Jalahalli
Bangalore - 560 015

5. The Directorate General of
Supplies & Transport
Quartermaster General's Branch
Army Headquarters
DHQ P.O.
New Delhi - 110 011
6. The Headquarters Training Command
Indian Air Force
Hebbal
Bangalore - 560 006
7. Shri M. Vasudeva Rao
Central Govt. Stng Counsel
High Court Building
Bangalore - 560 001

Subject : SENDING COPIES OF ORDER PASSED BY THE BENCH

Please find enclosed herewith the copy of ORDER/STAN/INTERIM ORDER
passed by this Tribunal in the above said application(s) on 17-6-88.

Encl : As above

*for DEPUTY REGISTRAR
(JUDICIAL)*

*YERRED
1. N. N. N.
22-6-88*

o/c

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL: BANGALORE BENCH
BANGALORE.

Dated the 17th day of June, 1988

Present

THE HON'BLE MR. JUSTICE K.S.PUTTASWAMY VICE CHAIRMAN
THE HON'BLE MR. L.H.A. REGO .. MEMBER(A)

APPLICATION NO. 504 OF 1988 (F)

Appavoo,
Ex-Watchman,
P.No.2249, Air Force Station,
Jalahalli, Bangalore
C/o Sri A.Munirathinam, Peenya,
4th Block, Bangalore-58. .. Applicant.

(By Shri Leelakrishnan D, Advocate for the applicant)

-vs.-



1. The Commandant,
Headquarters ASC Centre(South)
Bangalore-7.
2. The Air Officer Commanding,
Air Force Station, Jalahalli,
Bangalore-560015.
3. The Directorate General
of Supplies and Transport,
Quartermaster General's Branch
New Delhi-110 011.
4. The Headquarters Training Command,
Indian Air Force, Bangalore-6. Respondents.

(Shri M.Vasudev Rao, learned Addl. Standing Counsel for
Central Government, for Respondents.)

This application coming on for hearing this day,
HON'BLE VICE CHAIRMAN, made the following:

Order

ORDER

This is an application made by the applicant under Section 19 of the Administrative Tribunals Act, 1985(Act).

2. The applicant who has retired as a civilian watchman in the Air Force Station, Jalahalli, Bangalore, as early as on 31-8-1972, but whose retirement benefits had not been settled thereafter for diverse reasons, has approached ~~the approached~~ this Tribunal on 22-3-1988 for issue of a direction to the respondents to settle his retirement and terminal benefits due to him.

3. In opposition to this application, the respondents have filed their reply. In their reply, the respondents have stated that on 11th May 1988, the competent officer had regularised the services of the applicant and had confirmed his service with effect from 5-8-1970, which naturally entitles the applicant for payment of pension and other terminal benefits. Shri M. Vasudeva Rao, learned Additional Standing Counsel for Central Government, appearing for respondents, in our opinion, very rightly does not dispute this position. But, he prays for three months time to determine the pension and other terminal benefits due to the applicant. Shri D. Leelakrishnan, learned Counsel for the applicant, in our opinion, very rightly does not oppose the time sought by Shri Vasudeva Rao. We are also of the view that the request made by Shri Vasudeva Rao is fair and reasonable. We, therefore, direct respondents 2 and 4 to compute the pension and other terminal benefits due to the applicant in terms of the order made by the competent officer on 11-5-1988 and arrange for the payment of all such amounts as are due to him, with all such expedition as is possible in the circumstances of the case, and in any



event, within a period of three months from the date of receipt of this order.

4. Application is disposed of, in the above terms. But, in the circumstances of the case, we direct the parties to bear their own costs.

Sd/-

(K.S. PUTHESWAMY)
VICE CHAIRMAN.



Sd/-

(L.H.A. REGO) ~~15-6-88~~
MEMBER(A).

TRUE COPY

22/6/88
FOR DEPUTY REGISTRAR (JDL)
CENTRAL ADMINISTRATIVE TRIBUNAL,
BANGALORE